

11.12 hrs.

DEMANDS FOR SUPPLEMENTARY GRANTS (GENERAL) , 2003-2004

Title: Motion to adopt the Demands for Supplementary Grants for the year 2003-2004. (Motion adopted).

MR. SPEAKER: Motion moved :

"That the respective supplementary sums not exceeding the amounts on Revenue Account and Capital Account shown in the third column of the Order Paper be granted to the President out of the Consolidated Fund of India to defray the charges that will come in course of payment during the year ending the 31st day of March, 2004, in respect of the following demands entered in the second column thereof- Demand Nos. 1, 7, 8, 12 to 14, 17, 29, 31, 33, 35, 42 to 44, 49, 54, 62, 64, 77, 80 to 82, 88 to 90, 98, 99 and 103. "

b>MR. SPEAKER: As agreed to in the meeting of BAC, I shall now put the Demands for Supplementary Grants (General) for 2003-2004 to vote.

The question is:

"That the respective supplementary sums not exceeding the amounts on Revenue Account and Capital Account shown in the third column of the Order Paper be granted to the President out of the Consolidated Fund of India to defray the charges that will come in course of payment during the year ending the 31st day of March, 2004, in respect of the following demands entered in the second column thereof- Demand Nos. 1, 7, 8, 12 to 14, 17, 29, 31, 33, 35, 42 to 44, 49, 54, 62, 64, 77, 80 to 82, 88 to 90, 98, 99 and 103. "

The motion was adopted.
